## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 268 OF 2015 & IA NO. 433 OF 2015

Dated: 5<sup>th</sup> April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Surat Municipal Corpn. ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. I.J. Desai

Mr. Ankit Swarup Ms. Tanya Swarup

Counsel for the Respondent(s) : Ms. Deepa Chawan

Mr. Nitin Ojha

Mr. Chetan Bundela for R-2

## **ORDER**

List this matter for hearing on <u>11.04.2018</u> (On Top of the Board), as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt